

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 1154  
ANSWERED ON 30/07/2024**

**IMPLEMENTATION OF PMAY-G IN ANDHRA PRADESH**

**1154. Shri Krishna Prasad Tenneti:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the total number of houses sanctioned, under construction and built under Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) at present, State-wise particularly in Andhra Pradesh;**
- (b) the total number of beneficiaries given access to houses constructed under this yojana during the last five years in Andhra Pradesh, district-wise particularly in Bapatla district;**
- (c) the total number of pending houses to be constructed that have funding sanctioned for during such period, district-wise particularly in Bapatla district; and**
- (d) the total amount of funds allocated and utilised for the purpose of constructing houses under PMAY-G in Andhra Pradesh during such period, district-wise particularly in Bapatla district?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(DR CHANDRA SEKHAR PEMMASANI)**

- (a) The details of targets allocated by the Ministry to States, houses sanctioned to eligible beneficiaries and houses completed as on 25.07.2024 is given in Annexure-I.**
- (b) The total number of beneficiaries given access to houses constructed under this yojana during the last five years in the districts of Andhra Pradesh is given in Annexure-II.**

**(c) Under PMAY-G, as of 25.07.2024, a total target of 2,46,430 houses (approx.) has been allocated to Andhra Pradesh till the current FY 2023-24, out of which 2,46,426 houses have been sanctioned, 76,866 houses have been completed and 1,69,560 houses are yet to be completed. Against a total of 1,79,900 beneficiaries granted 1st installment of assistance, 1,03,034 houses are yet to be completed. The information on district-wise sanctions, the release of 1st installment, completions, and pending to be completed against those who received 1st installment is given in Annexure-III.**

**(d) The release of central share of funds to the State is subject to the utilization of funds through the SNA account of the State as per the instructions issued by the Department of Expenditure from time to time. The centre releases fund to the State by considering State as a unit and district wise allocation of funds is the responsibility of State. Since inception of the PMAY-G in 2016, Andhra Pradesh has been allocated an amount of Rs. 1,827.09 Crore under the scheme and out of this Rs. 1,017.82 Crore amount has been released. During the last five years (from FY 2019-20 to FY 2023-24), Rs. 269.76 crore have been released as the Central Share under PMAY-G to Andhra Pradesh and Rs. 591.31 crore have been utilized by the State (this includes the amount released to the State in previous financial years). However, in the current financial year, no release has been made to the state since complete proposal for release of funds has not been received from the State.**

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<b>STATEMENT IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1154 TO BE ANSWERED ON 30.07.2024 REGARDING IMPLEMENTATION OF PMAY-G IN ANDHRA PRADESH</b>				
<b>House Progress under PMAY-G, As On 25.07.2024 (Unit in Nos)</b>				
<b>S. No</b>	<b>State Name</b>	<b>Target</b>	<b>Sanctions</b>	<b>Completed</b>
<b>1</b>	<b>ARUNACHAL PRADESH</b>	<b>35937</b>	<b>35684</b>	<b>34746</b>
<b>2</b>	<b>ASSAM</b>	<b>2051842</b>	<b>2047367</b>	<b>1903864</b>
<b>3</b>	<b>BIHAR</b>	<b>3701362</b>	<b>3700928</b>	<b>3658868</b>
<b>4</b>	<b>CHHATTISGARH</b>	<b>1176142</b>	<b>1176141</b>	<b>1087671</b>
<b>5</b>	<b>GOA</b>	<b>257</b>	<b>254</b>	<b>237</b>
<b>6</b>	<b>GUJARAT</b>	<b>603343</b>	<b>602054</b>	<b>554000</b>
<b>7</b>	<b>HARYANA</b>	<b>29402</b>	<b>29395</b>	<b>28669</b>
<b>8</b>	<b>HIMACHAL PRADESH</b>	<b>29138</b>	<b>28227</b>	<b>17325</b>
<b>9</b>	<b>JAMMU AND KASHMIR</b>	<b>336498</b>	<b>335376</b>	<b>238336</b>
<b>10</b>	<b>JHARKHAND</b>	<b>1592160</b>	<b>1592135</b>	<b>1561630</b>
<b>11</b>	<b>KERALA</b>	<b>35157</b>	<b>35118</b>	<b>33841</b>
<b>12</b>	<b>MADHYA PRADESH</b>	<b>3799546</b>	<b>3798598</b>	<b>3664571</b>
<b>13</b>	<b>MAHARASHTRA</b>	<b>1374105</b>	<b>1364785</b>	<b>1248622</b>
<b>14</b>	<b>MANIPUR</b>	<b>101550</b>	<b>101548</b>	<b>30537</b>
<b>15</b>	<b>MEGHALAYA</b>	<b>188034</b>	<b>186994</b>	<b>76530</b>
<b>16</b>	<b>MIZORAM</b>	<b>29967</b>	<b>29966</b>	<b>20508</b>
<b>17</b>	<b>NAGALAND</b>	<b>48830</b>	<b>48830</b>	<b>15254</b>
<b>18</b>	<b>ODISHA</b>	<b>2725585</b>	<b>2723967</b>	<b>2228005</b>
<b>19</b>	<b>PUNJAB</b>	<b>39689</b>	<b>39627</b>	<b>38186</b>
<b>20</b>	<b>RAJASTHAN</b>	<b>1716779</b>	<b>1715490</b>	<b>1693886</b>
<b>21</b>	<b>SIKKIM</b>	<b>1399</b>	<b>1398</b>	<b>1359</b>
<b>22</b>	<b>TAMIL NADU</b>	<b>747202</b>	<b>741843</b>	<b>620819</b>
<b>23</b>	<b>TRIPURA</b>	<b>376913</b>	<b>376794</b>	<b>357931</b>
<b>24</b>	<b>UTTAR PRADESH</b>	<b>3614870</b>	<b>3612915</b>	<b>3587825</b>
<b>25</b>	<b>UTTARAKHAND</b>	<b>69194</b>	<b>68677</b>	<b>67060</b>
<b>26</b>	<b>WEST BENGAL</b>	<b>4569423</b>	<b>4569365</b>	<b>3412973</b>

<b>27</b>	<b>ANDAMAN AND NICOBAR</b>	<b>3424</b>	<b>3424</b>	<b>1227</b>
<b>28</b>	<b>DADRA AND NAGAR HAVELI</b>	<b>11206</b>	<b>11205</b>	<b>3865</b>
<b>29</b>	<b>DAMAN AND DIU</b>	<b>158</b>	<b>158</b>	<b>22</b>
<b>30</b>	<b>LAKSHADWEEP</b>	<b>45</b>	<b>53</b>	<b>45</b>
<b>31</b>	<b>PUDUCHERRY</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>32</b>	<b>ANDHRA PRADESH</b>	<b>246430</b>	<b>246426</b>	<b>76866</b>
<b>33</b>	<b>KARNATAKA</b>	<b>241409</b>	<b>238103</b>	<b>130961</b>
<b>34</b>	<b>TELANGANA</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>35</b>	<b>LADAKH</b>	<b>3004</b>	<b>3004</b>	<b>3004</b>
<b>Total</b>		<b>2,95,00,000</b>	<b>2,94,65,849</b>	<b>2,63,99,243</b>

**Annexure- II**

<b>STATEMENT IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1154 TO BE ANSWERED ON 30.07.2024 REGARDING IMPLEMENTATION OF PMAY-G IN ANDHRA PRADESH</b>							
		<b>Total Houses completed in last Financial Years (2019-20 to 2023-24), as on 25.07.2024 (Units in Nos)</b>					
<b>S No</b>	<b>District Name</b>	<b>2019-2020</b>	<b>2020-2021</b>	<b>2021-2022</b>	<b>2022-2023</b>	<b>2023-2024</b>	<b>Total House Completed.</b>
1	<b>ALLURI SITHARAMA RAJU</b>	1	0	0	182	2782	2965
2	<b>ANAKAPALLI</b>	1	0	0	189	755	945
3	<b>ANANTAPUR</b>	0	0	0	7	1227	1234
4	<b>ANNAMAYYA</b>	0	0	0	0	90	90
5	<b>BAPATLA</b>	0	0	0	157	2136	2293
6	<b>CHITTOOR</b>	0	0	0	2	0	2
7	<b>CUDDAPAH</b>	0	0	0	3	202	205
8	<b>EAST GODAVARI</b>	0	0	0	106	1067	1173
9	<b>ELURU</b>	0	0	0	327	3141	3468
10	<b>GUNTUR</b>	0	0	0	128	378	506
11	<b>KAKINADA</b>	0	0	0	49	546	595
12	<b>KONASEEMA</b>	0	0	0	398	2231	2629
13	<b>KRISHNA</b>	0	0	0	54	439	493
14	<b>KURNOOL</b>	0	0	0	23	2104	2127
15	<b>NANDYAL</b>	0	0	0	24	2081	2105
16	<b>NELLORE</b>	1	0	0	43	782	826
17	<b>NTR</b>	1	0	0	32	857	890
18	<b>PALNADU</b>	1	0	0	124	2098	2223
19	<b>PARVATHIPURAM MANYAM</b>	0	0	0	13	1980	1993
20	<b>PRAKASAM</b>	0	0	0	29	1213	1242
21	<b>SRI SATHYA SAI</b>	0	0	0	2	392	394
22	<b>SRIKAKULAM</b>	0	0	0	77	724	801
23	<b>TIRUPATI</b>	0	0	0	37	556	593
24	<b>VISAKHAPATANAM</b>	0	0	0	11	53	64
25	<b>VIZIANAGARAM</b>	0	0	0	29	47	76
26	<b>WEST GODAVARI</b>	0	0	0	121	111	232
	<b>Total</b>	<b>5</b>	<b>0</b>	<b>0</b>	<b>2,167</b>	<b>27,992</b>	<b>30,164</b>

**Annexure-III**

<b>STATEMENT IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 1154 TO BE ANSWERED ON 30.07.2024 REGARDING IMPLEMENTATION OF PMAY-G IN ANDHRA PRADESH</b>					
<b>District-wise completion, pending installments and sanctions in PMAY-G in Andhra Pradesh, as on 25.07.2025 (Units in Nos)</b>					<b>Pending Houses</b>
<b>S. No</b>	<b>District Name</b>	<b>Sanctions</b>	<b>1st Installment</b>	<b>Completed</b>	
1	ALLURI SITHARAMA RAJU	20448	18895	5145	13750
2	ANAKAPALLI	8750	6039	4338	1701
3	ANANTAPUR	6178	4404	1983	2421
4	ANNAMAYYA	1500	852	181	671
5	BAPATLA	21258	15821	4547	11274
6	CHITTOOR	335	320	261	59
7	CUDDAPAH	3701	1385	750	635
8	EAST GODAVARI	8275	6352	2540	3812
9	ELURU	19614	17905	6936	10969
10	GUNTUR	7866	5911	2463	3448
11	KAKINADA	4724	3520	1354	2166
12	KONASEEMA	17715	12780	8089	4691
13	KRISHNA	12501	8724	3389	5335
14	KURNOOL	14526	10421	3555	6866
15	NANDYAL	14903	12748	3647	9101
16	NELLORE	15048	5861	2416	3445
17	NTR	6524	4227	2800	1427
18	PALNADU	16797	11625	5309	6316
19	PARVATHIPURAM MANYAM	9742	8116	3818	4298
20	PRAKASAM	9107	4454	2345	2109
21	SRI SATHYA SAI	5960	3187	709	2478
22	SRIKAKULAM	6498	5108	3005	2103
23	TIRUPATI	6965	4460	2019	2441
24	VISAKHAPATANAM	683	560	422	138
25	VIZIANAGARAM	3129	3021	2328	693
26	WEST GODAVARI	3679	3204	2517	687
<b>Total</b>		<b>2,46,426</b>	<b>1,79,900</b>	<b>76,866</b>	<b>1,03,034</b>

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